

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:573
ANSWERED ON:28.07.2010
INDO-JAPAN CIVIL NUCLEAR AGREEMENT
Patil Shri A.T. Nana

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Indo-Japan civil nuclear agreement has been recently signed;
- (b) if so, the salient features of the agreement;
- (c) whether the Japan has agreed to transfer nuclear technology to India;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to strengthen the co-operation with Japan?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

- (a) No Sir.
- (b) does not arise.
- (c) No Sir.
- (d) does not arise.
- (f) The first round of formal negotiations between India and Japan on civil nuclear cooperation Inter-Governmental Agreement was held in Tokyo on 28-29 June 2010.